

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

LOK SABHA

**UNSTARRED QUESTION NO.2989
TO BE ANSWERED ON 11.05.2016**

FOB AT CURREY ROAD RAILWAY STATION

2989. SHRI ARVIND SAWANT:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is a heavy demand for Foot Over Bridge (FOB) on the south side of Currey Road Local Railway station of Central Railway, Mumbai and if so, the details thereof;**
- (b) whether Central Railway was not in a position to bear the estimated cost of the bridge and if so, the details thereof;**
- (c) whether BMC had deposited Rs.1.5 crore to the Central Railway on their demand in the year 2010 for this project and if so, the details thereof;**
- (d) whether the bridge has since been constructed; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) : Yes, Madam. Municipal Corporation of Greater Mumbai (MCGM) has demanded a Foot Over Bridge (FOB) connecting platform on the south side in MCGM garden.

(b) : The work for construction of pedestrian foot over bridge at Currey Road is being executed by Railways on deposit terms basis for Municipal Corporation of Greater Mumbai (MCGM).

(c) &(d) : Municipal Corporation of Greater Mumbai has deposited ₹ 1.17 cores on 28.03.2011 and contract for the same has been awarded on 19.12.2014. However, the work could not be commenced for want of clearance of obstructions on the MCGM land on the west side. The NOC was received from MCGM only on 11.3.2016.

(e) : Does not arise.
